NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 02.12.2020 NOTICE

Take notice that the following matters listed on 04.12.2020 in the Court-IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceutics Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	-
2.	Comp. App. (AT) No. 208 of 2020	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd.	Piyush Dilipbhai Shah	Pallavi Rao
3.	Comp. App (AT) No. 262 of 2019 Part Heard	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors.	Aayushi Sharma	Mohit D. Ram-R1
4.	Comp. App (AT) No. 263 of 2019 Part Heard	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

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By the order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in Registrar